


19

NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH
BENGALURU

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL,
BENGALURU BENCH, BENGALURU HELD ON 03-02-2017

PRESENT: SHRI RATAKONDA MURALI, MEMBER (J) AND
DR. ASHOK KUMAR MISHRA, MEMBER (T)

APPLICATION NUMBER : CP 278/16
PETITION NUMBER : TP 122/17
NAME OF THE PETITIONER (S) : ARUN M. NIKKAM
NAME OF THE RESPONDENT (S) : SKYLINE CONSTRUCTIONS &
HOUSING PVT. LTD.
UNDER SECTION : 433(e)

| S.NO. | NAME (IN CAPITAL) & PHONE NUMBER | DESIGNATION REPRESENTATION BY WHOM | SIGNATURE |
|-------|--|--|---|
| | ARUN M. NIKKAM | RANJITH K.S. Advocate 9620818192 |  |

Shri Ranjith K.S., Advocate appearing for the Petitioner is present. He is directed to file 2 sets of copies and to comply with relevant Rules under I & B Code and also to serve notices on the respondents after collecting it from the Registry.

Time granted till 28.03.2017.


MEMBER (J)


MEMBER (T)